

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :04-04-2022

Date : 04.04.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	19785/2022	04.04.2022	WP (C)-21014/2016	G.C. BARIK	C.O.	CO UR T NO .24	Order Dtd. 2022-03-31			(Seat No-)
2	19786/2022	04.04.2022	WP (C)-8165/2017	M.D. BISWAL	C.O.	CO UR T NO .24	Order Dtd. 2022-03-31			(Seat No-)
3	19787/2022	04.04.2022	WP (C)-8165/2017	A.K. ACHARYA	C.O.	CO UR T NO .24	Order Dtd. 2022-03-31			(Seat No-)
4	19788/2022	04.04.2022	WP (C)-28712/2011	P. K. PATRA	C.O.	CO UR T NO .24	Order Dtd. 2022-03-30			(Seat No-)
5	19789/2022	04.04.2022	WP (C)-6344/2022	S. BEHERA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03-28			(Seat No-)
6	19790/2022	04.04.2022	BLAPL-2919/2021	T K JENA	C.O.	CO UR T	Order Dtd. 2022-03-30			(Seat)

						NO 9 OL D				No -
7	19791 /2022	04.04.2 022	BLAPL- 2254/2 022	NIRANJA N SAHOO	C.O.	CO UR T NO .11	Order Dtd. 2022-03- 29			(S ea t No -)
8	19792 /2022	04.04.2 022	BLAPL- 1188/2 022	H.K. PATRA	C.O.	CO UR T NO .11	Order Dtd. 2022-03- 31			(S ea t No -)
9	19793 /2022	04.04.2 022	BLAPL- 2225/2 022	PRATAP KUMAR BARIK	C.O.	CO UR T NO .11	Order Dtd. 2022-03- 31			(S ea t No -)
1 0	19794 /2022	04.04.2 022	BLAPL- 1048/2 022	T. R. DAS	C.O.	CO UR T NO .11	Order Dtd. 2022-03- 31			(S ea t No -)
1 1	19795 /2022	04.04.2 022	WPC (OA C) - 3936/2 013	TAPAN SWAIN	C.O.	CO UR T NO .11	Order Dtd. 2022-03- 21	OA Branc h		(S ea t No - 1)
1 2	19796 /2022	04.04.2 022	WP (C) - 31100/ 2021	A.KHAN	GENE RAL		Order Dtd. 2021-10- 29			(S ea t No - 1)
1 3	19797 /2022	04.04.2 022	OJC- 15252/ 1998	S. LOKESH KUMAR	GENE RAL		Order Dtd. 2018-04- 19	WRIT BRANC H-5		(S ea t No - 21 )
1 4	19798 /2022	04.04.2 022	BLAPL- 16445/ 2011	M ROUT	GENE RAL		Order Dtd. 2011-09- 05	CRIMI NAL MISC- 1		(S ea t No -)

										2)
15	19799/2022	04.04.2022	ARBA-10/2016	K. SAHOO	GENERAL		Order Dtd. 2019-01-08		M.J.C.	(Seat No - 2)
16	19800/2022	04.04.2022	WP (C) - 621/2022	BIKRAM BEHERA	GENERAL		Order Dtd. 2022-02-14			(Seat No - 2)
17	19801/2022	04.04.2022	BLAPL-10842/2021	A.K.BEHERA	C.O.	COURT NO . 9 OLD	Order Dtd. 2022-03-31			(Seat No - 2)
18	19802/2022	04.04.2022	WP (C) - 17928/2021	B.S. PRADHAN	C.O.	COURT NO . 3 OLD	Order Dtd. 2022-03-31		WRIT BRANCH-3	(Seat No - 33)
19	19803/2022	04.04.2022	WP (C) - 5673/2022	SIBA SANKAR SAMANTARAY	C.O.	COURT NO . 6	Order Dtd. 2022-03-31		WRIT BRANCH-6	(Seat No - 16)
20	19804/2022	04.04.2022	BLAPL-1064/2022	S. SAHOO	C.O.	COURT NO . 6	Order Dtd. 2022-03-31			(Seat No - 16)
21	19805/2022	04.04.2022	BLAPL-11043/2021	P.K. MISHRA	C.O.	COURT NO . 2 OLD	Order Dtd. 2022-03-31			(Seat No - 16)
22	19806/2022	04.04.2022	BLAPL-210/20	D. PARIDA	C.O.	COURT	Order Dtd. 2022-03-31		CRIMINAL	(Seat

			22			T NO .25		MISC-3	t No - 18 )
2 3	19807 /2022	04.04.2 022	BLAPL- 7450/2 021	SAMIR BARIK	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31		(S ea t No - 18 )
2 4	19808 /2022	04.04.2 022	BLAPL- 6967/2 021	K. SAHOO	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31		(S ea t No - 18 )
2 5	19809 /2022	04.04.2 022	BLAPL- 7007/2 020	SAMIR BARIK	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31		(S ea t No - 18 )
2 6	19810 /2022	04.04.2 022	BLAPL- 6/2021	P.K. LENKA	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31		(S ea t No - 18 )
2 7	19811 /2022	04.04.2 022	BLAPL- 6747/2 021	GANESH SAHOO	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31		(S ea t No - 18 )
2 8	19812 /2022	04.04.2 022	BLAPL- 11433/ 2021	B. N. SAHU	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31	CRIMI NAL MISC- 3	(S ea t No - 9)

29	19813/2022	04.04.2022	WP (C) - 6344/2022	S. BEHERA	GENERAL		PetitionAnnexure, Miscellaneous case,			(Seat No - 9)
30	19814/2022	04.04.2022	BLAPL-9229/2021	K. K. MOHANTA	C.O.	COURT NO . 9 OLD	Order Dtd. 2022-03-31			(Seat No - 9)
31	19815/2022	04.04.2022	BLAPL-6150/2021	P.K. BARIK	C.O.	COURT NO . 9 OLD	Order Dtd. 2022-03-31			(Seat No - 9)
32	19816/2022	04.04.2022	BLAPL-9128/2021	P.K. BEHERA	C.O.	COURT NO . 9 OLD	Order Dtd. 2022-03-31	CRIMINAL MISC-3		(Seat No - 3)
33	19817/2022	04.04.2022	BLAPL-5888/2021	B.R. MOHANTY	C.O.	COURT NO . 25	Order Dtd. 2022-03-31			(Seat No - 3)
34	19818/2022	04.04.2022	BLAPL-10217/2021	D.K. JENA	C.O.	COURT NO . 25	Order Dtd. 2022-03-31			(Seat No - 3)
35	19819/2022	04.04.2022	BLAPL-1381/2021	B. B. MALLICK	C.O.	COURT NO . 9 OLD	Order Dtd. 2022-03-31			(Seat No - 3)
36	19820/2022	04.04.2022	BLAPL-696/2022	J.D. MUDULI	C.O.	COURT	Order Dtd. 2022-03-31			(Seat

						NO 2 OL D				No - 3)
3 7	19821 /2022	04.04.2 022	BLAPL- 6966/2 021	K. SAHOO	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)
3 8	19822 /2022	04.04.2 022	BLAPL- 8068/2 021	P.K. PATRA	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)
3 9	19823 /2022	04.04.2 022	ABLAPL - 16065/ 2021	J. J. PRADHAN	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)
4 0	19824 /2022	04.04.2 022	ABLAPL - 16443/ 2021	BINDU SAGAR SWAIN	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)
4 1	19825 /2022	04.04.2 022	WP (C) - 15251/ 2016	P.N. NAYAK	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)
4 2	19826 /2022	04.04.2 022	WP (C) - 18332/ 2017	PRASANT KUMAR JENA	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03- 31			(S ea t No - 3)

43	19827/2022	04.04.2022	WP (C) - 8216/2022	BIKRAM BEHERA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
44	19828/2022	04.04.2022	WP (C) - 17481/2017	R.R. DAS	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
45	19829/2022	04.04.2022	WP (C) - 17481/2017	K.N.SAHOO	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
46	19830/2022	04.04.2022	WP (C) - 6735/2022	P.C. MOHANTY	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
47	19831/2022	04.04.2022	WP (C) - 24078/2017	M.K. SWAIN	C.O.	DR (J)	Order Dtd. 2022-03-31			(S ea t No - 3)
48	19832/2022	04.04.2022	ABLAPL - 7044/2020	A.K. MOHANTY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
49	19833/2022	04.04.2022	ABLAPL - 7023/2020	R.K. MALLICK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)

50	19834/2022	04.04.2022	ABLAPL - 6921/2020	BIJAYA KUMAR MOHANTY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31			(S ea t No - 3)
51	19835/2022	04.04.2022	ABLAPL - 6949/2020	BIJAYA KUMAR MOHANTY	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 3)
52	19836/2022	04.04.2022	ABLAPL - 6944/2020	R.K. MALLICK	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 3)
53	19837/2022	04.04.2022	ABLAPL - 2363/2020	L.D. SAHOO	C.O.	CO UR T NO .25	Order Dtd. 2022-03-31			(S ea t No - 3)
54	19838/2022	04.04.2022	RSA-187/2005	PITABAS NAYAK	C.O.	CO UR T NO .25	Order Dtd. 2022-03-29			(S ea t No - 3)
55	19839/2022	04.04.2022	RSA-37/2002	J. PRADHAN	C.O.	CO UR T NO .25	Order Dtd. 2022-03-29			(S ea t No - 3)
56	19840/2022	04.04.2022	RSA-37/2002	DILLIP SAMAL	C.O.	CO UR T NO .25	Order Dtd. 2022-03-29			(S ea t No - 3)
57	19841/2022	04.04.2022	RSA-468/2012	J. DASH	C.O.	CO UR T NO .24	Order Dtd. 2022-03-29			(S ea t No - 3)
58	19842/2022	04.04.2022	RSA-468/2012	S. MOHARAN A	C.O.	CO UR T	Order Dtd. 2022-03-29			(S ea t



						NO · 24				No - 3)
59	19843 /2022	04.04.2 022	WP (C) - 6024/2 022	K. N. SAHOO	C.O.	CO UR T NO · 3	Order Dtd. 2022-03- 31		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 6)
60	19844 /2022	04.04.2 022	RSA- 348/20 07	P.C. MOHANTY	C.O.	CO UR T NO · 25	Order Dtd. 2022-03- 21			(S ea t No - 11 6)
61	19845 /2022	04.04.2 022	WP (C) - 22674/ 2010	P.K. LENKA	C.O.	CO UR T NO · 2	Order Dtd. 2022-03- 23			(S ea t No - 11 6)
62	19846 /2022	04.04.2 022	RSA- 348/20 07	M.K. PANI	C.O.	CO UR T NO · 25	Order Dtd. 2022-03- 21			(S ea t No - 11 6)
63	19847 /2022	04.04.2 022	WP (C) - 5784/2 022	S. K. BISWAL	C.O.	CO UR T NO · 1	Order Dtd. 2022-03- 30			(S ea t No - 11 6)
64	19848 /2022	04.04.2 022	RSA- 239/20 09	M.M. PANDA	C.O.	CO UR T NO · 25	Judgement Dtd. 2022- 03-29			(S ea t No - 11 6)
65	19849 /2022	04.04.2 022	WP (C) - 7891/2 022	SUBASH CH PANI	C.O.	CO UR T NO · 25	Order Dtd. 2022-03- 31			(S ea t No - 11 6)
6	19850	04.04.2	WP (C) -	NIRANJA	C.O.	CO	Order Dtd. 2022-03-			(S

6	/2022	022	6380/2022	N MALLICK		UR T NO .1	31			ea t No - 11 6)
67	19851/2022	04.04.2022	WP (C) - 6025/2022	K.N.SAHOO	C.O.	CO UR T NO .3	Order Dtd. 2022-03-31		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 11 6)
68	19852/2022	04.04.2022	WP (C) - 7941/2022	BRAJA MOHAN SARANGI	C.O.	CO UR T NO .3	Order Dtd. 2022-03-31			(S ea t No - 11 6)
69	19853/2022	04.04.2022	WP (C) - 7883/2022	SUBASH CH PANI	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 11 6)
70	19854/2022	04.04.2022	RSA- 437/2013	P.K. LENKA	C.O.	CO UR T NO .25	Order Dtd. 2022-03-29			(S ea t No - 11 6)
71	19855/2022	04.04.2022	WP (C) - 7885/2022	SUBASH CH PANI	C.O.	CO UR T NO .25	Order Dtd. 2022-03-31			(S ea t No - 11 6)
72	19856/2022	04.04.2022	WP (C) - 7939/2022	BRAJA MOHAN SARANGI	C.O.	CO UR T NO .25	Order Dtd. 2022-03-31			(S ea t No - 11 6)
73	19857/2022	04.04.2022	WP (C) - 7888/2022	SUBASH CH PANI	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 11 6)

						25				116)
74	19858/2022	04.04.2022	RSA-125/2002	S.J. PANDA	C.O.	COURT NO . 25	Judgement Dtd. 2022-03-29			(Seat No - 116)
75	19859/2022	04.04.2022	RSA-125/2002	J. SAHOO	C.O.	COURT NO . 25	Judgement Dtd. 2022-03-29			(Seat No - 116)
76	19860/2022	04.04.2022	WP (C) - 7575/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO . 1	Order Dtd. 2022-03-31			(Seat No - 116)
77	19861/2022	04.04.2022	WP (C) - 8070/2022	T. BAG	C.O.	COURT NO . 3	Order Dtd. 2022-03-31	WRIT BRANCH (DIVISION BENCH)		(Seat No - 112)
78	19862/2022	04.04.2022	WP (C) - 7367/2022	BALARAM SINGH	C.O.	COURT NO . 1	Order Dtd. 2022-03-31			(Seat No - 112)
79	19863/2022	04.04.2022	WP (C) - 7847/2022	B.B. MALLICK	C.O.	COURT NO . 3	Order Dtd. 2022-03-31	WRIT BRANCH (DIVISION BENCH)		(Seat No - 110)
80	19864/2022	04.04.2022	WP (C) - 7981/2022	SITANSU MOHAN SINGH	C.O.	COURT NO . 3	Order Dtd. 2022-03-31			(Seat No - 110)
81	19865/2022	04.04.2022	WP (C) - 7635/2	T. BAG	C.O.	COURT NO . 31	Order Dtd. 2022-03-31	WRIT BRANCH		(Seat

			022			T NO .3			H (DIVI SION BENCH )	t No - 10 8)
8 2	19866 /2022	04.04.2 022	WP (C) - 7978/2 022	SITANSU MOHAN SINGH	C.O.	CO UR T NO .3	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 3	19867 /2022	04.04.2 022	WP (C) - 7971/2 022	SITANSU MOHAN SINGH	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 4	19868 /2022	04.04.2 022	WP (C) - 7886/2 022	S.C.PAN I	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 5	19869 /2022	04.04.2 022	WP (C) - 7889/2 022	S.C.PAN I	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 6	19870 /2022	04.04.2 022	FAO- 358/20 20	K.K. NATH	C.O.	CO UR T NO .24	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 7	19871 /2022	04.04.2 022	WP (C) - 7884/2 022	S.C.PAN I	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 10 8)
8 8	19872 /2022	04.04.2 022	FAO- 358/20 20	P.K. MOHANTY	C.O.	CO UR T NO .24	Order Dtd. 2022-03- 31			(S ea t No - 10 8)

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89	19873/2022	04.04.2022	WP (C) - 7972/2022	SITANSU MOHAN SINGH	C.O.	COURT NO . 24	Order Dtd. 2022-03-31			(Seat No - 108)
90	19874/2022	04.04.2022	WP (C) - 7973/2022	SITANSU MOHAN SINGH	C.O.	COURT NO . 24	Order Dtd. 2022-03-31			(Seat No - 108)
91	19875/2022	04.04.2022	WP (C) - 7896/2022	SUBASH CH PANI	C.O.	COURT NO . 24	Order Dtd. 2022-03-31			(Seat No - 108)
92	19876/2022	04.04.2022	FAO- 275/2021	SATYABAN SAHOO	C.O.	COURT NO . 15	Order Dtd. 2022-03-31			(Seat No - 108)
93	19877/2022	04.04.2022	WP (C) - 7892/2022	SUBASH CH PANI	C.O.	COURT NO . 15	Order Dtd. 2022-03-31			(Seat No - 108)
94	19878/2022	04.04.2022	WP (C) - 20301/2021	SAILENDRA BISWAL	C.O.	COURT NO . 24	Order Dtd. 2022-03-30		WRIT BRANCH-2	(Seat No - 45)
95	19879/2022	04.04.2022	FAO- 196/2021	K.K. NATH	C.O.	COURT NO . 15	Order Dtd. 2022-03-31		MISC. APPEAL SEC.	(Seat No - 1)
96	19880/2022	04.04.2022	WP (C) - 7987/2022	S.M.SINGH	C.O.	COURT NO	Order Dtd. 2022-03-31			(Seat No

						. 15				- 1)
9 7	19881 /2022	04.04.2 022	WP (C) - 2404/2 021	LAXMAN BHOI	C.O.	CO UR T NO . 1	Order Dtd. 2022-03- 30			(S ea t No - 1)
9 8	19882 /2022	04.04.2 022	WPC (OA C) - 1093/2 012	M/S JAYDEV SENGUPT A, D.K. PANDA, G. SINHA, A. MISHRA, S. MISHRA, P.P. BEHERA	C.O.	CO UR T NO . 3 OL D	Order Dtd. 2022-03- 28			(S ea t No - 1)
9 9	19883 /2022	04.04.2 022	WP (C) - 7983/2 022	S.M.SIN GH	C.O.	CO UR T NO . 3 OL D	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 0 0	19884 /2022	04.04.2 022	WP (C) - 26285/ 2020	SAMIR BARIK	C.O.	CO UR T NO . 3 OL D	Order Dtd. 2022-03- 30			(S ea t No - 1)
1 0 1	19885 /2022	04.04.2 022	WP (C) - 7985/2 022	S.M.SIN GH	C.O.	CO UR T NO . 3 OL D	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 0 2	19886 /2022	04.04.2 022	WP (C) - 3570/2 022	R. K. MAHABHO I	C.O.	CO UR T NO . 1	Order Dtd. 2022-03- 22			(S ea t No - 1)
1 0 0	19887 /2022	04.04.2 022	WPC (OA C) -	A.K. SAHOO	C.O.	CO UR	Order Dtd. 2022-03- 31			(S ea

3			3486/2013			T NO .15				t No - 1)
104	19888/2022	04.04.2022	WP (C) - 7988/2022	S.M.SIN GH	C.O.	CO UR T NO .15	Order Dtd. 2022-03-31			(S ea t No - 1)
105	19889/2022	04.04.2022	CRLMC-850/2012	B.P. TANGA	C.O.	CO UR T NO .15	Order Dtd. 2022-03-22			(S ea t No - 1)
106	19890/2022	04.04.2022	WP (C) - 3570/2022	MAHESWA R JATI	C.O.	CO UR T NO .1	Order Dtd. 2022-03-22			(S ea t No - 1)
107	19891/2022	04.04.2022	WP (C) - 7976/2022	S.M.SIN GH	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 1)
108	19892/2022	04.04.2022	WP (C) - 7977/2022	S.M.SIN GH	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 1)
109	19893/2022	04.04.2022	CRLMC-614/2012	B. BARIK	C.O.	CO UR T NO .1	Order Dtd. 2022-03-28			(S ea t No - 1)
110	19894/2022	04.04.2022	WP (C) - 7975/2022	S.M.SIN GH	C.O.	CO UR T NO .1	Order Dtd. 2022-03-31			(S ea t No - 1)
111	19895/2022	04.04.2022	CRLMC-580/2012	S. BARIK	C.O.	CO UR T NO .15	Order Dtd. 2022-03-28		CRIMI NAL MISC- 1	(S ea t No - 2)
1	19896	04.04.2	WP (C) -	S.M.SIN	C.O.	CO	Order Dtd. 2022-03-			(S

1 2	/2022	022	7980/2 022	GH		UR T NO .15	31			ea t No - 2)
1 1 3	19897 /2022	04.04.2 022	CRLMC- 4420/2 011	BALARAM SINGH	C.O.	CO UR T NO .15	Order Dtd. 2022-03- 28			(S ea t No - 2)
1 1 4	19898 /2022	04.04.2 022	WP (C) - 6797/2 022	PRASANT KUMAR BARIK	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 2)
1 1 5	19899 /2022	04.04.2 022	WP (C) - 33777/ 2021	H.K.MAL LICK	C.O.	CO UR T NO .3 OL D	Order Dtd. 2022-03- 31			(S ea t No - 2)
1 1 6	19900 /2022	04.04.2 022	WP (C) - 37713/ 2021	A. P. SAHOO	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 14			(S ea t No - 2)
1 1 7	19901 /2022	04.04.2 022	CRLMC- 657/20 12	S.BISWA L	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 29			(S ea t No - 2)
1 1 8	19902 /2022	04.04.2 022	WP (C) - 20213/ 2021	S.BISWA L	C.O.	CO UR T NO .24	Order Dtd. 2022-03- 30		WRIT BRANC H-1	(S ea t No - 31 )
1 1 9	19903 /2022	04.04.2 022	ABLAPL - 16186/ 2019	DILLIP KUMAR SAHU	C.O.	CO UR T NO .2	Order Dtd. 2022-03- 30			(S ea t No - 31 )
1 2	19904 /2022	04.04.2 022	CRLMC- 3931/2	N.K. NAYAK	C.O.	CO UR	Order Dtd. 2022-03- 28			(S ea



0			011			T NO .2			t No - 31 )
1 2 1	19905 /2022	04.04.2 022	WP (C) - 4088/2 022	K.K.NAT H	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 30	WRIT BRANC H-6	(S ea t No - 24 )
1 2 2	19906 /2022	04.04.2 022	TRP (C) - 72/200 9	SAILEND RA BISWAL	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 15	M.J.C .	(S ea t No - 6)
1 2 3	19907 /2022	04.04.2 022	CRLMC- 656/20 12	S.S. BISWAL	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 28		(S ea t No - 6)
1 2 4	19908 /2022	04.04.2 022	WP (C) - 6273/2 022	G.C.JEN A	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31		(S ea t No - 6)
1 2 5	19909 /2022	04.04.2 022	CRLMC- 366/20 19	P.BEHER A	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 28		(S ea t No - 6)
1 2 6	19910 /2022	04.04.2 022	CRLMC- 590/20 13	S.BISWA L	C.O.	CO UR T NO .1	Order Dtd. 2022-02- 08		(S ea t No - 6)
1 2 7	19911 /2022	04.04.2 022	TRP (C) - 353/20 21	S. K. BISWAL	C.O.	CO UR T NO .1	Order Dtd. 2022-02- 25	M.J.C .	(S ea t No - 1)
1 2 8	19912 /2022	04.04.2 022	WP (C) - 6838/2 022	M.R. SAHOO	C.O.	CO UR T NO .	Order Dtd. 2022-03- 30		(S ea t No - )

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1 2 9	19913 /2022	04.04.2 022	CRLMC- 3550/2 011	S.C. SUNDARA	C.O.	CO UR T NO : 1	Order Dtd. 2022-03- 30			(S ea t No - 1)
1 3 0	19914 /2022	04.04.2 022	WPC (OA ) - 2042/2 014	R.K. BISOI	C.O.	CO UR T NO : 15	Order Dtd. 2022-03- 30			(S ea t No - 1)
1 3 1	19915 /2022	04.04.2 022	TRP (C) - 1/2022	JYOTI RANJAN SAHOO	C.O.	CO UR T NO : 1	Order Dtd. 2022-03- 30	M.J.C .		(S ea t No - 1)
1 3 2	19916 /2022	04.04.2 022	WP (C) - 6798/2 022	P.BARIK	C.O.	CO UR T NO : 1	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 3 3	19917 /2022	04.04.2 022	CRLMC- 3550/2 011	S.C. SUNDARA	C.O.	CO UR T NO : 1	Order Dtd. 2022-03- 30			(S ea t No - 1)
1 3 4	19918 /2022	04.04.2 022	CRLMC- 2621/2 011	B.K. SETHI	C.O.	CO UR T NO : 1	Order Dtd. 2022-03- 28			(S ea t No - 1)
1 3 5	19919 /2022	04.04.2 022	WPC (OA ) - 2276/2 014	M.R. SAHOO	C.O.	CO UR T NO : 15	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 3 6	19920 /2022	04.04.2 022	WPC (OA C) - 1939/2 014	S.DAS	C.O.	CO UR T NO : 15	Order Dtd. 2022-03- 30			(S ea t No - 1)
1 3 7	19921 /2022	04.04.2 022	TRP (C) - 216/20 17	S. B. UDGATA	C.O.	CO UR T NO	Order Dtd. 2022-02- 15			(S ea t No

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1 3 8	19922 /2022	04.04.2 022	CONTC- 1992/2 022	M/S RAMAKRI SHNA BISOI	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 3 9	19923 /2022	04.04.2 022	CONTC- 1942/2 022	M/S MANAS PATI	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 4 0	19924 /2022	04.04.2 022	CONTC- 2199/2 022	M/S KAMALAK ANTA NAYAK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 4 1	19925 /2022	04.04.2 022	TRP (C) - 216/20 17	S. C. BISWAL	C.O.	CO UR T NO .1	Order Dtd. 2022-02- 15			(S ea t No - 1)
1 4 2	19926 /2022	04.04.2 022	CONTC- 1943/2 022	M/S MANAS PATI	C.O.	CO UR T NO .1	Order Dtd. 2022-03- 31			(S ea t No - 1)
1 4 3	19927 /2022	04.04.2 022	CMP- 784/20 21	RABI SAMAL	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-04- 01			(S ea t No - 1)
1 4 4	19928 /2022	04.04.2 022	CONTC- 2060/2 022	TAPAN KUMAR MANDAL	C.O.	CO UR T NO .2 OL	Order Dtd. 2022-03- 31			(S ea t No - 1)

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1 4 5	19929 /2022	04.04.2 022	CONTC- 1944/2 022	M/S MANAS PATI	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31		(S ea t No - 1)
1 4 6	19930 /2022	04.04.2 022	CONTC- 3040/2 021	K.P.BEH ERA	C.O.	CO UR T NO .6	Order Dtd. 2022-03- 31		(S ea t No - 1)
1 4 7	19931 /2022	04.04.2 022	CONTC- 2198/2 022	M/S KAMALAK ANTA NAYAK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31		(S ea t No - 1)
1 4 8	19932 /2022	04.04.2 022	WP (C) - 5356/2 022	S.K. PARIDA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 30	WRIT BRANC H-3	(S ea t No - 13 )
1 4 9	19933 /2022	04.04.2 022	CONTC- 3040/2 021	SARAT DASH	C.O.	CO UR T NO .6	Order Dtd. 2022-03- 31		(S ea t No - 13 )
1 5 0	19934 /2022	04.04.2 022	CONTC- 1899/2 022	M/S BIDYADH AR MANSING H, A.BEHER A	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 31		(S ea t No - 13 )
1 5 1	19935 /2022	04.04.2 022	WP (C) - 7523/2 022	P. BEHERA	C.O.	CO UR T NO .2 OL	Order Dtd. 2022-03- 31		(S ea t No - 13 )

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152	19936/2022	04.04.2022	WP (C) - 5823/2021	P.K. MOHANTY	C.O.	COURT NO . 22	Order Dtd. 2022-03-31		(Seat No - 13)
153	19937/2022	04.04.2022	CONTC (CP) - 302/2018	H.K.PAN DA	C.O.	COURT NO . 17	Order Dtd. 2022-03-31	OA Branch	(Seat No - 1)
154	19938/2022	04.04.2022	WP (C) - 7388/2022	BIDYADH AR MANSING H	C.O.	COURT NO . 2 OL D	Order Dtd. 2022-03-30		(Seat No - 1)
155	19939/2022	04.04.2022	CONTC-1757/2022	L.D.SAH U	C.O.	COURT NO . 2 OL D	Judgement Dtd. 2022-03-31		(Seat No - 1)
156	19940/2022	04.04.2022	CONTC-1833/2022	P.K.BEH ERA	C.O.	COURT NO . 2 OL D	Order Dtd. 2022-03-31		(Seat No - 1)
157	19941/2022	04.04.2022	WP (C) - 7521/2022	S.S. BISWAL	C.O.	COURT NO . 2 OL D	Order Dtd. 2022-03-30		(Seat No - 1)
158	19942/2022	04.04.2022	WP (C) - 6878/2022	L.D.SAH U	C.O.	COURT NO . 2 OL	Order Dtd. 2022-03-31	WRIT BRANC H-5	(Seat No - 47)

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159	19943/2022	04.04.2022	CONTC-1830/2022	P.K.DAS H	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31		(S ea t No - 47 )
160	19944/2022	04.04.2022	BLAPL-7976/2021	GANESH SAHOO	C.O.	CO UR T NO .12	Order Dtd. 2022-03-31	CRMIN AL MISC- 2	(S ea t No - 15 )
161	19945/2022	04.04.2022	CONTC-1829/2022	C.R. NAYAK	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31		(S ea t No - 15 )
162	19946/2022	04.04.2022	CRLMC-1529/2012	J. C. BARAL	C.O.	CO UR T NO .15	Order Dtd. 2022-03-30		(S ea t No - 15 )
163	19947/2022	04.04.2022	CONTC-1983/2022	S.D.JEN A	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03-31		(S ea t No - 15 )
164	19948/2022	04.04.2022	CRLMC-3065/2012	K. K. NATH	C.O.	CO UR T NO .15	Order Dtd. 2022-03-30		(S ea t No - 15 )
165	19949/2022	04.04.2022	BLAPL-8020/2021	GANESH SAHOO	C.O.	CO UR T NO .12	Order Dtd. 2022-03-31	CRMIN AL MISC- 2	(S ea t No - 13 )

166	19950/2022	04.04.2022	CRLMC-1805/2012	KSHITIS H KUMAR JENA	C.O.	COURT NO .15	Order Dtd. 2022-03-30		(Seat No - 13)
167	19951/2022	04.04.2022	ABLAPL - 990/2022	P.K. MISHRA	C.O.	COURT NO .20LD	Order Dtd. 2022-03-31		(Seat No - 13)
168	19952/2022	04.04.2022	CRLMC-3040/2012	K. SAHOO	C.O.	COURT NO .15	Order Dtd. 2022-03-28	CRMINAL MISC-2	(Seat No - 10)
169	19953/2022	04.04.2022	CRLMC-3772/2012	K. K. NATH	C.O.	COURT NO .15	Order Dtd. 2022-03-30		(Seat No - 10)
170	19954/2022	04.04.2022	CRLREV - 13/2022	H.K. PATRA	C.O.	COURT NO .6	Order Dtd. 2022-03-31	CRIMINAL REVISION	(Seat No - 4)
171	19955/2022	04.04.2022	WPC (OA B) - 18/2014	TAPAN SWAIN	C.O.	COURT NO .15	Order Dtd. 2022-03-30		(Seat No - 4)
172	19956/2022	04.04.2022	WP (C) - 7138/2022	K. SAHOO	C.O.	COURT NO .20LD	Order Dtd. 2022-03-31	WRIT BRANCH-8	(Seat No - 39)
173	19957/2022	04.04.2022	WP (C) - 8908/2016	S. C. DAS	C.O.	COURT NO	Order Dtd. 2019-03-28	WRIT BRANCH-9	(Seat No

						2 OL D				- 51 )
1 7 4	19958 /2022	04.04.2 022	WP (C) - 7679/2 022	L.D. PANDA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2022-03- 30			(S ea t No - 51 )
1 7 5	19959 /2022	04.04.2 022	WP (C) - 27175/ 2017	RAJAT DAS	C.O.	CO UR T NO .25	Order Dtd. 2022-03- 30			(S ea t No - 51 )
1 7 6	19960 /2022	04.04.2 022	WP (C) - 2399/2 021	SWAYAMS IDDHA DAS	GENE RAL		Judgement Dtd. 2021- 11-23			(S ea t No - 51 )
1 7 7	19961 /2022	04.04.2 022	CRLMC- 3146/2 014	R.C. MOHARAN A	GENE RAL		Order Dtd. 2014-08- 18	CRIMI NAL MISC- 3		(S ea t No - 9)
1 7 8	19962 /2022	04.04.2 022	MACA- 105/20 21	SARAT SWAIN	GENE RAL		Order Dtd. 2021-07- 20			(S ea t No - 9)
1 7 9	19963 /2022	04.04.2 022	BLAPL- 2267/2 022	S. DAS	C.O.	CO UR T NO .11	Order Dtd. 2022-04- 04			(S ea t No - 9)
1 8 0	19964 /2022	04.04.2 022	BLAPL- 2260/2 022	ASHUTOS H BARIK	C.O.	CO UR T NO .11	Order Dtd. 2022-04- 04			(S ea t No - 9)
1 8 1	19965 /2022	04.04.2 022	ABLAPL - 3822/2	NANTU DAS	GENE RAL		Order Dtd. 2022-03- 07			(S ea t



			020							No - 9)
182	19966/2022	04.04.2022	BLAPL-20145/2012	L PATTANAIK	GENERAL		PetitionAnnexure,		CRIMINAL MISC-3	(Seat No - 9)
183	19967/2022	04.04.2022	ABLAPL - 6006/2020	G.SUNDARA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 9)
184	19968/2022	04.04.2022	ABLAPL - 10198/2021	B BEHERA	GENERAL		Order Dtd. 2022-03-23			(Seat No - 9)
185	19969/2022	04.04.2022	FAO-54/2022	SARAT SWAIN	C.O.	COURT NO . 23	Order Dtd. 2022-03-31			(Seat No - 9)
186	19970/2022	04.04.2022	CMP-232/2022	S.MOHARANA	GENERAL		Order Dtd. 2022-03-28			(Seat No - 9)
187	19971/2022	04.04.2022	WP (C) - 35559/2021	M.K. PRADHAN	C.O.	COURT NO . 9	Order Dtd. 2022-03-31		WRIT BRANCH-2	(Seat No - 7)
188	19972/2022	04.04.2022	CMP-411/2021	P.K.DAS	GENERAL		Order Dtd. 2021-08-24		WRIT BRANCH-3	(Seat No - 28)
189	19973/2022	04.04.2022	WP (C) - 37546/2021	BALARAM SINGH	C.O.	COURT NO . 9	Order Dtd. 2022-03-31		WRIT BRANCH-8	(Seat No - 42)

190	19974/2022	04.04.2022	ABLAPL - 5498/2020	R K NAYAK	GENERAL		Order Dtd. 2020-06-26			(Seat No - 42)
191	19975/2022	04.04.2022	WP (C) - 7435/2022	R.CH. ROUT	C.O.	COURT NO . 9	Order Dtd. 2022-03-31		WRIT BRANCH-5	(Seat No - 23)
192	19976/2022	04.04.2022	WP (C) - 5539/2022	P K DAS	GENERAL		Order Dtd. 2022-03-10			(Seat No - 23)
193	19977/2022	04.04.2022	WP (C) - 7999/2022	G.ROUT	C.O.	COURT NO . 9	Order Dtd. 2022-03-30		WRIT BRANCH-3	(Seat No - 33)
194	19978/2022	04.04.2022	WP (C) - 5538/2022	P K DAS	GENERAL		Order Dtd. 2022-03-10			(Seat No - 33)
195	19979/2022	04.04.2022	WP (C) - 2004/2018	P K DAS	GENERAL		Order Dtd. 2021-03-31			(Seat No - 33)
196	19980/2022	04.04.2022	WP (C) - 14419/2018	R.C. RAY	C.O.	COURT NO . 1	Order Dtd. 2022-03-29		WRIT BRANCH-11	(Seat No - 62)
197	19981/2022	04.04.2022	WP (C) - 38990/2021	P K DAS	GENERAL		Order Dtd. 2022-01-27			(Seat No

										-62)
198	19982/2022	04.04.2022	WPC (OA C) - 2020/2012	SUMANTA DAS	C.O.	COURT NO . 9	Order Dtd. 2022-03-30			(Seat No - 62)
199	19983/2022	04.04.2022	WP (C) - 4593/2022	P K DAS	GENERAL		Order Dtd. 2022-02-23			(Seat No - 62)
200	19984/2022	04.04.2022	FAO-28/2022	S.DASH	C.O.	COURT NO . 23	Order Dtd. 2022-03-31			(Seat No - 62)
201	19985/2022	04.04.2022	WP (C) - 5104/2022	RAMA CHANDRA SAHOO	GENERAL		PetitionAnnexure,	WRIT BRANCH-1		(Seat No - 2)
202	19986/2022	04.04.2022	CRLMC-725/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO . 23	Order Dtd. 2022-03-30			(Seat No - 2)
203	19987/2022	04.04.2022	CRLMC-442/2022	P. BEHERA	C.O.	COURT NO . 23	Order Dtd. 2022-03-31			(Seat No - 2)
204	19988/2022	04.04.2022	CRLMC-443/2022	P. BEHERA	C.O.	COURT NO . 23	Order Dtd. 2022-03-31			(Seat No - 2)
205	19989/2022	04.04.2022	CRLMC-578/2022	BALARAM SINGH	C.O.	COURT NO .	Order Dtd. 2022-03-31			(Seat No -

						23				2)
206	19990/2022	04.04.2022	CRLMC-722/2022	S. BARIK	C.O.	COURT NO . 23	Order Dtd. 2022-03-30			(Seat No - 2)
207	19991/2022	04.04.2022	CRLA-169/2022	R.K.BARIK	C.O.	COURT NO . 23	Order Dtd. 2022-03-31			(Seat No - 2)
208	19992/2022	04.04.2022	MACA-621/2019	S.K. SINGH	C.O.	COURT NO . 20LD	Order Dtd. 2022-03-30			(Seat No - 2)
209	19993/2022	04.04.2022	MACA-621/2019	S.K. SAHOO	C.O.	COURT NO . 20LD	Order Dtd. 2022-03-30			(Seat No - 2)
210	19994/2022	04.04.2022	CRLA-568/2020	P.K. MOHANTY	C.O.	COURT NO . 23	Order Dtd. 2022-03-30			(Seat No - 2)
211	19995/2022	04.04.2022	ABLAPL - 6774/2020	M/S. DEBASIS BISWAL	C.O.	COURT NO . 23	Order Dtd. 2022-03-30			(Seat No - 2)
212	19996/2022	04.04.2022	CONTC (CPC) - 367/2015	D K JENA	GENERAL		Order Dtd. 2021-12-21			(Seat No - 2)
213	19997/2022	04.04.2022	BLAPL-2782/2021	S. BISWAL	C.O.	COURT NO . 6	Order Dtd. 2022-03-30			(Seat No - 2)

214	19998/2022	04.04.2022	ABLAPL - 1839/2022	G.C. BARIK	C.O.	CO UR T NO .9 OL D	Order Dtd. 2022-03-31			(S ea t No - 2)
215	19999/2022	04.04.2022	WPC (OA C) - 2261/2014	L.D. SAHU	C.O.	CO UR T NO .22	Order Dtd. 2022-03-31			(S ea t No - 2)
216	20000/2022	04.04.2022	WP (C) - 38475/2021	B.N.MOH APATRA	C.O.	CO UR T NO .3	Order Dtd. 2022-03-14			(S ea t No - 2)
217	20001/2022	04.04.2022	WP (C) - 36717/2021	P.K. LENKA	C.O.	CO UR T NO .3	Order Dtd. 2022-03-30			(S ea t No - 2)
218	20002/2022	04.04.2022	WP (C) - 36717/2021	BRAJA MOHAN SARANGI	C.O.	CO UR T NO .3	Order Dtd. 2022-03-30			(S ea t No - 2)
219	20003/2022	04.04.2022	CONTC-7611/2021	S.K. SINGH	C.O.	CO UR T NO .3	Order Dtd. 2022-03-31			(S ea t No - 2)
220	20004/2022	04.04.2022	WP (C) - 9536/2013	R.K. BEHERA	C.O.	CO UR T NO .9	Order Dtd. 2022-03-30			(S ea t No - 2)
221	20005/2022	04.04.2022	CMP-225/2022	M.K. PANI	C.O.	CO UR T NO .22	Order Dtd. 2022-03-23			(S ea t No - 2)
222	20006/2022	04.04.2022	CMP-91/2022	P.K. PANI	C.O.	CO UR T	Order Dtd. 2022-03-29			(S ea t

						NO 22				No - 2)
2 2 3	20007 /2022	04.04.2 022	WA- 302/20 12	R. BHUYAN	GENE RAL		Order Dtd. 2012-09- 21		M.J.C .	(S ea t No - 1)
2 2 4	20008 /2022	04.04.2 022	WP (C) - 38624/ 2020	M.R. SAHOO	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2022-04- 04			(S ea t No - 1)
2 2 5	20009 /2022	04.04.2 022	WA- 302/20 12	R. BHUYAN	GENE RAL		Order Dtd. 2012-09- 21		M.J.C .	(S ea t No - 1)
2 2 6	20010 /2022	04.04.2 022	WP (C) - 6124/2 021	S SAHOO	GENE RAL		Order Dtd. 2021-03- 15		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 3)
2 2 7	20011 /2022	04.04.2 022	WA- 153/20 14	R. BHUYAN	GENE RAL		Order Dtd. 2014-05- 07		M.J.C .	(S ea t No - 1)
2 2 8	20012 /2022	04.04.2 022	WP (C) - 6124/2 021	S SAHOO	GENE RAL		PetitionAnnexure,		WRIT BRANC H (DIVI SION BENCH )	(S ea t No - 10 3)
2 2 9	20013 /2022	04.04.2 022	WP (C) - 11677/ 2011	L K NAYAK	GENE RAL		Judgement Dtd. 2012- 08-14		WRIT BRANC H-1	(S ea t No - 2)
2 3 0	20014 /2022	04.04.2 022	MACA- 356/20 15	S.K. SAHOO	GENE RAL		Order Dtd. 2022-02- 21			(S ea t No

										- 2)
2 3 1	20015 /2022	04.04.2 022	WP (C) - 7982/2 007	J.P.KAR	GENE RAL		Order Dtd. 2007-06- 29		WRIT BRANC H-7	(S ea t No - 48 )
2 3 2	20016 /2022	04.04.2 022	CONTC- 996/20 22	J.J. PRADHAN	GENE RAL		Order Dtd. 2022-02- 15			(S ea t No - 48 )
2 3 3	20017 /2022	04.04.2 022	CONTC- 108/20 22	R.CH. ROUT	GENE RAL		Order Dtd. 2022-03- 28			(S ea t No - 48 )
2 3 4	20018 /2022	04.04.2 022	WP (C) - 2235/2 003	J.P.KAR	GENE RAL		Order Dtd. 2019-12- 03		WRIT BRANC H-1	(S ea t No - 1)
2 3 5	20019 /2022	04.04.2 022	ABLAPL - 11704/ 2019	A. PARIDA	GENE RAL		Order Dtd. 2021-08- 16			(S ea t No - 1)
2 3 6	20020 /2022	04.04.2 022	WP (C) - 13614/ 2016	J.P.KAR	GENE RAL		Order Dtd. 2016-09- 20		WRIT BRANC H-7	(S ea t No - 5)
2 3 7	20021 /2022	04.04.2 022	ABLAPL - 1749/2 022	G.R. PATRA	GENE RAL		Order Dtd. 2022-03- 03			(S ea t No - 5)
2 3 8	20022 /2022	04.04.2 022	ABLAPL - 1735/2 022	G.R. PATRA	GENE RAL		Order Dtd. 2022-03- 03			(S ea t No - 5)

2 3 9	20023 /2022	04.04.2 022	ABLAPL - 16514/ 2021	P.C.BEH ERA	GENE RAL		Order Dtd. 2022-01- 25			(S ea t No - 5)
2 4 0	20024 /2022	04.04.2 022	ABLAPL - 3471/2 019	P.R.MIS HRA	GENE RAL		Order Dtd. 2021-03- 19			(S ea t No - 5)
2 4 1	20025 /2022	04.04.2 022	ABLAPL - 2011/2 022	S. SWAIN	GENE RAL		Order Dtd. 2022-03- 15			(S ea t No - 5)
2 4 2	20026 /2022	04.04.2 022	WP (C) - 35758/ 2020	P.K.PAT TANAİK	GENE RAL		Order Dtd. 2022-02- 16	AND ORDER DT 7/2/2 2		(S ea t No - 5)
2 4 3	20027 /2022	04.04.2 022	BLAPL- 261/20 22	A.K. MISHRA	GENE RAL		Order Dtd. 2022-02- 01			(S ea t No - 5)
2 4 4	20028 /2022	04.04.2 022	WP (C) - 3741/2 014	R BHUYAN	GENE RAL		Order Dtd. 2014-04- 24		WRIT BRANC H-6	(S ea t No - 25 )
2 4 5	20029 /2022	04.04.2 022	BLAPL- 2169/2 022	SAK. DORA	GENE RAL		Order Dtd. 2022-03- 29			(S ea t No - 25 )
2 4 6	20030 /2022	04.04.2 022	WP (C) - 11677/ 2011	R BHUYAN	GENE RAL		Order Dtd. 2012-08- 14		WRIT BRANC H-1	(S ea t No - 2)
2 4 7	20031 /2022	04.04.2 022	CRLA- 507/20 20	M/S. BISHNU PRASAD	GENE RAL		Deposition		CRIMI NAL APPEA	t



				RATH A.K.RAY				L	No - 4)
2 4 8	20032 /2022	04.04.2 022	WP (C) - 11019/ 2011	R BHUYAN	GENE RAL		Order Dtd. 2012-08- 14	WRIT BRANC H-3	(S ea t No - 12 )
2 4 9	20033 /2022	04.04.2 022	WP (C) - 2632/2 022	BHAGABA N BEHERA	GENE RAL		Order Dtd. 2022-03- 29		(S ea t No - 12 )
2 5 0	20034 /2022	04.04.2 022	WP (C) - 4851/2 017	P.N.NAY AK	GENE RAL		Order Dtd. 2017-03- 23	WRIT BRANC H-6	(S ea t No - 16 )
2 5 1	20035 /2022	04.04.2 022	WP (C) - 22892/ 2016	S DAS	GENE RAL		Order Dtd. 2022-02- 22		(S ea t No - 16 )
2 5 2	20036 /2022	04.04.2 022	WP (C) - 15191/ 2012	K C KAR	GENE RAL		Order Dtd. 2022-03- 29Judgement Dtd. 2022-03-29,		(S ea t No - 16 )
2 5 3	20037 /2022	04.04.2 022	WP (C) - 20292/ 2009	S DAS	GENE RAL		Order Dtd. 2022-02- 22		(S ea t No - 16 )
2 5 4	20038 /2022	04.04.2 022	WP (C) - 11425/ 2021	S.R.PAT TANAİK	GENE RAL		Order Dtd. 2022-01- 10		(S ea t No - 16 )
2	20039	04.04.2	OJC-	M/S.R.S	GENE		Order Dtd. 2022-03-		(S

55	/2022	022	16681/1998	IKDAR	RAL		30Annexure,			eat No - 16 )
256	20040/2022	04.04.2022	OJC-12443/1999	R.CH.RO UT	GENE RAL		Order Dtd. 2000-02-09Petition, Annexure,		WRIT BRANC H-3	(S ea t No - 12 )
257	20041/2022	04.04.2022	WA-464/2010	M MISHRA	GENE RAL		Order Dtd. 2011-09-30Appealmemo, Misc. case, Vakalatnama,		M.J.C .	(S ea t No - 1)
258	20042/2022	04.04.2022	WP (C) - 5272/2018	SK MEHERUL LA	GENE RAL		Annexure			(S ea t No - 1)
259	20043/2022	04.04.2022	WP (C) - 14311/2004	M MISHRA	GENE RAL		Order Dtd. 2005-09-06		WRIT BRANC H-4	(S ea t No - 46 )
260	20044/2022	04.04.2022	OJC-1811/1992	B K ROUT	GENE RAL		Counter			(S ea t No - 46 )

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